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(2024) 03 ITAT CK 0090

Income Tax Appellate Tribunal (Delhi F Bench)

Case No: Income Tax Appeal No. 4480, 5532/DEL/2017

Rabinder Taranjeet Singh Keer

APPELLANT

Vs

ACIT RESPONDENT

Date of Decision: March 28, 2024

Acts Referred:

• Income Tax Act, 1961 - Section 69, 143(3)

Hon'ble Judges: G.S. Pannu, (VP); Anubhav Sharma, J

Bench: Division Bench

Advocate: Vivek Vardhan

Final Decision: Dismissed

Judgement